

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/649/2014**

HYDERABAD, this the 21<sup>st</sup> day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

G. Govinda Rajulu,  
So. G. Chinnappa,  
Aged 47 years,  
Working as Technician-C,  
(Technical) in NIN, Hyderabad.  
R/o. Q.No.C-11, NIN Staff Quarters,  
NIN Campus, Jamai Osmania Post,  
Tarnaka, Hyderabad 500 007.

...      Applicant

(By advocate: Mr. T.P. Acharya)

Vs

1. Union of India rep. by its  
Director General,  
Indian Council of Medical Research,  
V. Ramalingaswamy Bhavan,  
Ansari Nagar,  
New Delhi 110 029.
2. National Institute of Nutrition,  
Indian Council of Medical Research,  
Jamai-Osmania P.O.,  
Hyderabad 500 007.
3. Dr. Kalpagam Polasa,  
Ex-Scientist, C/o. NIN,  
Hyderabad 500 007.

...      Respondents

(By advocate: Mr. B.N. Sharma, SC for NIN)

**O R D E R (ORAL)**

**Hon'ble Mr. Ashish Kalia, Judl. Member**

None present on behalf of the applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.



***(B.V. SUDHAKAR)*  
ADMN. MEMBER**

***(ASHISH KALIA)*  
JUDL. MEMBER**

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